

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

110. I.A. 137/2024
I.A. 5130/2023
I.A. 4583/2023
IN
C.P.(IB)-1150(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: Beacon Trusteeship Limited

V/s.

Nirmal Lifestyle (Mulund) Pvt Limited

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Ayush Rajani a/w Adv. Khushboo Shah for the Resolution Professional and Adv. Nausher Kohli for the Respondent in I.A. 4583/2023 are present.

I.A. 4583/2023

1. The above Application has been filed by Resolution Professional under Section 19(2) of the IBC, 2016.
2. Ld. counsel for the Respondent has tendered a copy of the email trail from 29.09.2023 to 28.12.2023 showing that most of the documents information have already been provided to the RP. RP is directed to analyse the information / documents and come with the revised pending documents/information. List on **17.05.2024**.

I.A. 137/2024

1. The above application has been filed by Resolution Professional under Section 12(2) of the Code seeking extension of 90 days.
2. Ld. Counsel for the RP submits that the last date of submission of Resolution Plan is expired on 20.01.2024. However, the COC has taken

a decision by 100% votes for extension of the CIRP as 270 days have not yet expired and they are still hopeful to receive Resolution Plans and therefore, sought extension till 06.04.2024.

3. After hearing the submissions and going through the averments, this bench grants CIRP extension of 90 days from 07.01.2024 to 06.04.2024.
4. With the above direction, I.A. 137/2024 stands **allowed** and **disposed of**.

I.A. 5130/2023

1. The above Application was filed by Resolution Professional to take on record the revised list of creditors and report constituting COC for the claims drawn up to October 12, 2023.
2. The report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)